

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1600  
ANSWERED ON:31.07.2003  
ACQUISITION OF LAND IN HIMACHAL PRADESH  
MAHESHWAR SINGH

**Will the Minister of DEFENCE be pleased to state:**

to the reply given to Unstarred Question No. 2275 on March, 06, 2003 regarding Handing over of Land in Una to Western Command Headquarters and state:

(a) whether Ministry of Defence has received any action taken report from the Officers Board regarding finding out the suitability of 790 area land earmarked in Una by Himachal Pradesh Government in accordance with the order given to the said board by the Ministry;

(b) if so, the date on which it has been received and whether the above matter is being investigated any more; and

(c) if so, the time by which the Army is likely to finally acquire the above land to set up its units and establishments?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) No, Sir. However, Army HQrs have reported that the area has a restricted buildability of only 30 to 40 per cent and, therefore, additional land contiguous to this land is required from the State Government.

(b) & (c): Not applicable in view of (a) above.